

[8 August, 2001]

RAJYA SABHA

**Prosecution of farmhouses and banquets by Delhi Police**

1842. SHRI S. SIVASUBRAMANIAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many farmhouses and banquets are being prosecuted for conducting unauthorised functions, by Delhi Police during the last three years;

(b) whether any policy has been framed up to check the menace; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) The requisite details are as under:

Year	Number of Banquet Halls & Farm Houses challaned under sections 28112 of the Delhi Police Act, 1978
1998	1
1999	27
2000	13
2001 upto 1S7/2001	6

(b) and (c) The Delhi Police takes action against the defaulters as per the provision of sections 28 and 112 of the Delhi Police Act, 1978.

**Deployment of forces in Tripura**

1843. SHRI KHAGEN DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Tripura have demanded deployment of 15 battalions of CRPF and 4 battalions of Assam Rifles in Tripura;

(b) whether Government of Tripura have also requested that, as earlier three battalions of Army may be stationed in Tripura; and

(c) what is the current deployment of forces in Tripura and how